

Calcutta High Court (Appellate Side)

Scrutiny List From 09-08-2021 To 09-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1406/2021	PINTU MONDAL	CHIRANTAN SARKAR	31-08-2021	PHOTOCOPY OF THE LOWER COURT ORDER SHEET IS NOT ATTACHED WITH SYNOPSIS AND SHORT LIST OF DATES.
2	CO	1407/2021	DIPAK MONDAL	DIPANJAN BISWAS	31-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
3	CO	1408/2021	MD. SAMSUDDIN	DIPANJAN BISWAS	31-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
4	CPAN	578/2021	AAJIT MONDAL	SOUNAK BHATTACHARYA	31-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM.
5	CPAN	583/2021	RAJIB GHOSH AND ORS	INDRAJIT KUNDU	31-08-2021	XEROX COPY OF THE ORDER HAS NOT BEEN GIVEN AFTER THE PRESENTATION FORM
6	CRM	5228/2021	SISIR BISWAS ALIAS SISIR KUMAR BISWAS	Apan Saha		
7	CRM	5233/2021	SK MUKUL	SOUMAJIT CHATTERJEE		
8	CRM	5291/2021	FIJUL MIA	TARA PADA DAS	31-08-2021	PROPER CASE DETAILS NOT GIVEN IN THE 1ST PARAGRAPH
9	CRM	5303/2021	MD RAMJAN @RAMJAN ALI	BHUSHRA KHATOON		
10	CRM	5332/2021	MANNAN MIA 2BAPI AND ANR	BUSRA KHTUN	31-08-2021	ORIGINAL CERTIFIED COPY OF THE ORDER HAS NOT BEEN GIVEN
11	CRM	5354/2021	SUJIT DAS	ANIRUDDHA SINGHA ROY	31-08-2021	MOBILE PHONE NUMBER OF THE PETITIONER IS NOT PROVIDED IN PRESENTATION FORM-A
12	CRR	1555/2021	RAJU BARMAN AND ANR	ABHIJIT SARKAR		
13	CRR	1615/2021	KAUSHIK SAMANTA	BISWAJIT MANNA	31-08-2021	NO XEROX COPY OF THE ORDER DATED 8.3.2021 WITH SYNOPSIS
14	CRR	1616/2021	BASANT KUMAR NAHATA AND ANR	BISWAJIT CHOWDHURY	31-08-2021	XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE THE PRESENTATION FORM
15	MAT	760/2021	RAJ METAL INDUSTRIES AND ANR	HIMANSGHU KUMAR RAY		
16	WPA	12269/2021	SUJIT KR GHOSH	ABHIJIT SARKAR		
17	WPA	12572/2021	BONIE APPARELS P. LTD.	SUBHAS AGARWAL	31-08-2021	NO ADVOCATES LOGO STAMP IN VOKALATNAMA
18	WPA	12588/2021	MASUD HOSSAIN	AMAL KR. BANERJEE	31-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
						(ACTING)
19	WPA	12604/2021	SHYAMALI CHATTERJEE ANDORS	MADHUMITA PATRA	31-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING) 2. ABSENCE OF PETITIONERS PHONE NO.
20	WPA	12614/2021	SABITA BISWAS AND OTHERS	PARAMESH CHAKRABORTY	31-08-2021	RESPONDENT NO 1 PIN CODE IS WRONG
21	WPA	12615/2021	SARMISTHA DAS GOSWAMI	SOURAV PAUL	31-08-2021	NOTARY STAMP IS REQUIRED ON FIRST PAGE FOR CORRECTION
22	WPA	12643/2021	citizen securities pvt.ltd	SUBASH AGARWAL	31-08-2021	ADVOCATE WELFARE LOGO IS NOT PRESENT IN THE VOKALATNAMA
23	WPA	12644/2021	CITIZEN SECURITIES PVT LTD	SUBASH AGARWAL	31-08-2021	ADVOCATE WELFARE LOGO IS ABSENT IN THE VOKALATNAMA
24	WPA	12647/2021	CITIZEN SECURITIES PVT LTD	SUBASH AGARWAL	31-08-2021	ADVOCATE WELFARE LOGO IS NOT PROVIDED AT THE VOKALATNAMA
25	WPA	12654/2021	BALARAM GHOSH	SUDIP KUSHARI	31-08-2021	WRONG ADDRESSING TO THE HONORABLE CHIEF JUSTICE (ACTING).
26	WPA	12664/2021	ELECTEROSTEEL CASTINGS LTD	RAHUL DHANUKA	31-08-2021	PRESENTATION FORM IS NOT IN CURRENT FORMAT.
27	WPA	12675/2021	SUPRIA ROY	RIJU GHOSH	31-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)